

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 29

Dated Guwahati, the 19th May, 2022

In exercise of powers conferred under Section 16(2) of the Advocates Act, 1961, read with Rule 3(1) of the Gauhati High Court (Designation of Senior Advocates) Rules, 2018, the Gauhati High Court is pleased to designate the following Advocates as Senior Advocates with effect from the date of issuance of this Notification:-

SI No.	Name of the Advocate	Bar
1.	Shri Kaushik Goswami	Principal Seat Gauhati High Court
2.	Shri Manabendra Nath	Principal Seat Gauhati High Court
3.	Shri Satyen Sarma	Principal Seat Gauhati High Court
4.	Shri Pronab Jyoti Saikia	Principal Seat Gauhati High Court
5.	Shri Bhaskar Dutta	Principal Seat Gauhati High Court
6.	Smt Bornali Bhuyan	Principal Seat Gauhati High Court
7.	Shri Pradip Sen Deka	Principal Seat Gauhati High Court
8.	Shri Jyotirmoy Roy	Principal Seat Gauhati High Court
9.	Shri Biswajyoti Talukdar	Principal Seat Gauhati High Court
10.	Md. Moinul Hoque Choudhury	Principal Seat Gauhati High Court
11.	Shri Prasanta Kumar Roy	Principal Seat Gauhati High Court
12.	Shri Parthiv Kumar Goswami	Principal Seat Gauhati High Court
13.	Shri Randeep Sharma	Principal Seat Gauhati High Court
14.	Shri Surajit Dutta	Principal Seat Gauhati High Court
15.	Shri Pran Bora	Principal Seat Gauhati High Court

N.B.-The names of the Advocates designated as Senior Advocates in the notification are not in accordance with seniority as per date of their enrolment in the Bar.

By Order,

Sd/- Gautam Baruah

REGISTRAR GENERAL

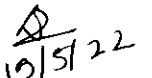

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Memo No.HC. III -23/2019/1630/G, Dated Guwahati, the 19th May, 2022

Copy to:-

1. The Chief Secretary, Govt. of Assam, Dispur, Guwahati/ Govt. of Nagaland, Kohima/ Govt. of Mizoram, Aizawl/ Govt. of Arunachal Pradesh, Itanagar.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Secretary, Law Department, Govt. of Nagaland, Kohima/ Govt. of Mizoram, Aizawl/ Govt. of Arunachal Pradesh, Itanagar.
4. The Registrar General, High Court of _____.
5. The District & Sessions Judge, _____, Assam.
6. The L.R-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
7. The Registrar (Vigilance/ Administration/ Judicial/ Establishment) Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun. They are requested to circulate the notification amongst the Subordinate Judiciary in their respective state.
9. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Secretary, the Bar Council of India, New Delhi.
11. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim, Gauhati High Court, Guwahati.
12. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
13. The President/ Secretary General, Gauhati High Court Advocates' Association, Guwahati.
14. The Secretary, High Court Bar Association, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
15. Sri _____, Senior Advocate, _____.
16. The President/ Secretary General, All Assam Lawyer's Association, Guwahati.
17. The Joint Registrar _____, Gauhati High Court, Guwahati.
18. The Deputy Registrar _____, Gauhati High Court, Guwahati.
19. The Assistant Registrar _____, Gauhati High Court, Guwahati.
20. The Court Manager, Gauhati High Court, Guwahati.
21. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
22. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
23. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
24. The Court Officer I & II, Gauhati High Court, Guwahati.
25. The Chief Security Officer, Gauhati High Court, Guwahati.
26. The C. A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL


19/5/22